

JUDICIAL ACADEMY, ASSAM, GUWAHATI

NOTIFICATION

Dated Guwahati, the 8th May, 2014

No. JAA.28/2013/102/ ::::: Hon'ble the Chief Justice of the Gauhati High Court - cum- Chairperson of the Judicial Academy, Assam has been pleased to extend the period of service of Sri Nitya Gopal Das, Administrative Officer of Judicial Academy, Assam, for another period of 1 (one) year with effect from 16.05.2015 (forenoon) on contractual basis on the same terms and condition at a fixed pay of Rs.30,000/- (*Rupees thirty thousand*) only per month.

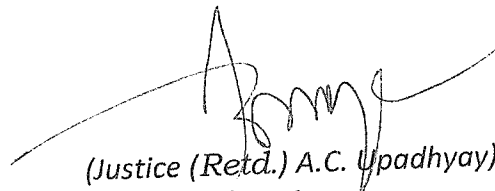


(Justice (Retd.) A.C. Upadhyay)
Director
Judicial Academy, Assam

Memo No. JAA.28/2013/ 102-114 /
Copy to :-

Dated Guwahati the 8th May, 2014.

1. The LR and Secretary, Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Commissioner & Secretary to the Govt. of Assam, Finance Department, Dispur, Guwahati-6.
3. Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court,
4. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati-28.
5. The Joint Director (Officiating), Judicial Academy, Assam.
6. The Research Officer, Judicial Academy, Assam
7. The Deputy Registrar (G &C), Gauhati High Court, Guwahati.
8. The Director of Accounts and Treasuries, Kar Bhawan, Dispur, Guwahati-6.
9. The Deputy Director, Printing and Stationery, Assam Government Press, Bamunimaidam, Guwahati for publication of the Notification in the Assam Gazette.
10. The Secretary, NEJOTI, Gauhati High Court Bldg., Guwahati.
11. Sri Nitya Gopal Das, Administrative Officer, Judicial Academy, Assam.
12. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload the Notification in the High Court website as well as website of Judicial Academy, Assam.
13. C.A. to Registrar General, Gauhati High Court, Guwahati.




(Justice (Retd.) A.C. Upadhyay)
Director
Judicial Academy, Assam

JUDICIAL ACADEMY, ASSAM, GUWAHATI

NOTIFICATION

Dated Guwahati, the 8th May, 2014

No. JAA.28/2013/87/ ::::: Hon'ble the Chief Justice of the Gauhati High Court - cum- Chairperson of the Judicial Academy, Assam has been pleased to extend the period of service of Shri Bijoy Swarnakar, Accounts Officer of Judicial Academy, Assam, for another period of 1 (one) year with effect from 02.05.2015 (forenoon) on contractual basis on the same terms and condition at a fixed pay of Rs.25,000/- (*Rupees twenty five thousand*) only per month.

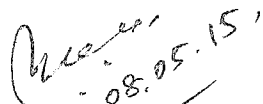

(Justice (Retd.) A.C. Upadhyay)
Director
Judicial Academy, Assam

Memo No. JAA.28/2013/ 89-101 /

Dated Guwahati the 8th May, 2014.

Copy to :-

1. The LR and Secretary, Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Commissioner & Secretary to the Govt. of Assam, Finance Department, Dispur, Guwahati-6.
3. Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court,
4. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati-28.
5. The Joint Director (Officiating), Judicial Academy, Assam.
6. The Research Officer, Judicial Academy, Assam
7. The Deputy Registrar (G &C), Gauhati High Court, Guwahati.
8. The Director of Accounts and Treasuries, Kar Bhawan, Dispur, Guwahati-6.
9. The Deputy Director, Printing and Stationery, Assam Government Press, Bamunimaidam, Guwahati for publication of the Notification in the Assam Gazette.
10. The Secretary, NEJOTI, Gauhati High Court Bldg., Guwahati.
11. Shri Bijoy Swarnakar, Accounts Officer, Judicial Academy, Assam.
12. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload the Notification in the High Court website as well as website of Judicial Academy, Assam.
13. C.A. to Registrar General, Gauhati High Court, Guwahati.

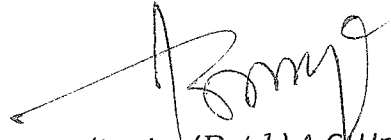

(N.G. Das)
ADMINISTRATIVE OFFICER
JUDICIAL ACADEMY, ASSAM

JUDICIAL ACADEMY, ASSAM, GUWAHATI

NOTIFICATION

Dated Guwahati, the 8th May, 2015

No. JAA.28/2013/73 ::::: Hon'ble the Chief Justice, Gauhati High Court -cum- Chairperson of the Judicial Academy, Assam has been pleased to appoint Shri Mrinal Kanti Sarma Choudhury, retired Superintendant of Social Welfare Department, Govt. of Assam as Superintendant of the Judicial Academy, Assam on contractual basis at a fixed remuneration of Rs.25,000/- (*Rupees twenty five thousand*) only per month for a period of 6(six) months w.e.f. 08.05.2015.



(Justice (Retd.) A.C. Upadhyay)

Director

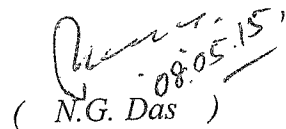
Judicial Academy, Assam

Memo No. JAA.28/2013/74-86

Dated Guwahati the 8th May, 2015.

Copy to :-

1. The LR and Secretary, Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Commissioner & Secretary to the Govt. of Assam, Finance Department, Dispur, Guwahati-6.
3. Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court,
4. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati-28.
5. The Joint Director(Officiating), Judicial Academy, Assam.
6. The Research Officer, Judicial Academy, Assam
7. The Deputy Registrar (G &C), Gauhati High Court, Guwahati.
8. The Director of Accounts and Treasuries, Kar Bhawan, Dispur, Guwahati-6.
9. The Deputy Director, Printing and Stationery, Assam Government Press, Bamunimaidam, Guwahati for publication of the Notification in the Assam Gazette.
10. The Secretary, NEJOTI, Gauhati High Court Bldg., Guwahati.
11. Shri Mrinal Kanti Sarma Choudhury, H. No.63, Srikanta Dutta Path, Lal Ganesh, P.O.- Odalbakra, Guwahati-781034.
12. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload the Notification in the High Court website as well as website of Judicial Academy, Assam.
13. C.A. to Registrar General, Gauhati High Court, Guwahati.



(N.G. Das)

ADMINISTRATIVE OFFICER
JUDICIAL ACADEMY, ASSAM